

**PARLIAMENT OF INDIA**  
**(Joint Recruitment Cell)**

**Subject: Final Result for short term need based engagement of Casual Labourers in Lok Sabha Secretariat - Advt. No. 3/2016**

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On the basis of the performance in First Stage Screening of candidates held from 15.02.2017 to 21.02.2017 and Final Stage Screening held on 15<sup>th</sup> and 16<sup>th</sup> April, 2017, the candidates having the following Roll Nos. have been declared successful for short term need based engagement as Casual Labourers in Lok Sabha Secretariat:

✓1291✓	✓1412✓	✓2081✓	✓2467✓	✓3288✓	✓3396✓	✓4215✓	✓4954✓	✓5193✓	✓5508✓
✓6256✓	✓6311✓	✓7102✓	✓7471✓	✓7647✓	✓7734✓	✓8876✓	✓9049✓	✓9473✓	✓11959✓

2. The minimum cut off percentage of marks is 50% for UR vacancies, 45% for OBC vacancies and 40% for SC/ST vacancies. In the Advt. No. 3/2016 and also in the Call Letters issued to the candidates, it was mentioned that the marks secured by the candidates in the First Stage Screening will not be counted while preparing the final selection list.

3. The marks secured by the candidates in the Final Stage Screening are being put on the website <http://www.loksabha.nic.in>

4. The attention of candidates mentioned in para 1 above is, however, drawn to the following declaration made by them in their applications:

*"I declare that I fulfil the eligibility conditions as per the advertisement and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/ empanelment is liable to be cancelled/terminated."*

**BY ORDER**  
**23.05.2017**